

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3342
ANSWERED ON:15.04.2010
CRIMINAL CHARGES AGAINST LAW ENFORCEMENT PERSONNEL
Gandhi Shri Feroze Varun

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to ensure that criminal charges against law enforcement personnel are fast-tracked as a matter of routine so that a powerful defendant is not able to use his position to delay proceedings; and

(b) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOLY)

(a)&(b): Information is being collected and will be laid on the Table of the House.